**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY**
**APPELLATE JURISDICTION**

Review Petition No. 29 of 2007
In Appeal No. 12 of 2007

**Dated: 17th Sept. '07**

**Coram: Hon'ble Mr. H.L. Bajaj, Technical Member**
**Hon'ble Mrs. Justice Manju Goel, Judicial Member**

M/s. Kashi Vishwanath Steel Ltd. … R. Petitioner
Versus
Uttarakhand Electricity Regulatory Commission & Another …Respondents

For the R. Petitioner : Mr. M. L. Lahoty, Sr. Advocate along with Mr. Paban K. Sharma, Mr. Anuj Aggarwal, Mr. Yashwardhan and Mr.J.B.Aggarwal, Advocates

For the respondents : Mr. M. G. Ramachandran, Advocate along with Mr. Anand K. Ganesan and Ms. Swapna Seshadri, Advocates for UPCL

Mr. Suresh Tripathy, Advocate along with Mr. A. S. Chahal, Advocate for UERC

**O R D E R**

The petitioner wishes to withdraw his petition and would agitate the issue involved in this petition before the Commission.

The petition is ***dismissed as withdrawn***.

**( Mrs. Justice Manju Goel )**
**Judicial Member**

**( Mr. H.L. Bajaj )**
**Technical Member**

ICS/SH